

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 160 OF 2016

Dated: 8th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Print Wizards

.... Appellant(s)

Versus

Tata Power Delhi Distribution Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Bajaj
Mr. Sanjay Kumar

Counsel for the Respondent(s) : Mr. Aditya Gupta
Mr. Manish Srivastava
Ms. Sakshi Mehrotra
Mr. Anurag Bansal for R-1

Mr. Manu Seshadri
Mr. Samarth Chowdhury for R-2

ORDER

Judgment is reserved.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member